

SPECIAL BENCH  
COURT - I

**O-244**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/219(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UMA EXPORTS LIMITED
UNDER SECTION	SEC. 131(1)

**Appearances (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. Matter is adjourned to **13/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**